

Annexure-5

Name of the corporate debtor: Nathella Sampath Jewelry Private Limited ; Date of commencement of liquidation: 03.01.2020; List of stakeholders as on: 26.02.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	ASSISTANT COMMISSIONER OF INCOME TAX, CORPORATE CIRCLE-4(2)	Central government	CORPORATE CIRCLE-4(2), Chennai	05.02.2020	10219790	10219790	Tax arrears	Nil	NA	0.20	Nil	Nil	0	Nil	
2	EMPLOYEES' PROVIDENT FUND ORGANISATION, The Recovery Officer	Central government		05.03.2020	13941623	13941623	Statutory Dues	Nil	NA	0.28	Nil	Nil	0	Nil	
3	ESIC, Regional office, Hyderabad, The Deputy Director	Central government		06.03.2020	77253	77253	Statutory Dues	Nil	NA	0.00	Nil	Nil	0	Nil	
4	ESIC, Regional office, Chennai	Central government		27.02.2020	3071457	3071457	Statutory Dues	Nil	NA	0.06	Nil	Nil	0	Nil	
5	INCOME TAX OFFICER, TDS WARD 2(1), CHENNAI	Central government	TDS WARD 2(1), CHENNAI	05.02.2020	6820820	6820820	Tax arrears	Nil	NA	0.14	Nil	Nil	0	Nil	
6	Director General of GST Intelligence (DGGI), Chennai zone	Central government		24/6 & 09/10/20	36203940	36203940	Tax, penalty due against show cause notices	Nil	NA	0.66	Nil	Nil	0	Nil	Additional Claim of Rs.2775000 accepted as per the direction of Hon'ble NCLT order dated 15.07.2021
	Total				70334883	70334883		0	0	1.34	0	0	0	0	